

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15-09-2020 AT 02.30 PM THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER ,(JUDICIAL)  
SHRI. S. VIJAYARAGHAVAN, MEMBER, (TECHNICAL)

APPLICATION NUMBER : IA/393/IB/2020  
PETITION NUMBER : CP/1307/IB/2018  
NAME OF THE PETITIONER(S) : V.VENKATA SIVAKUMAR (LIQUIDATOR)  
OF M/S THE JEYPORE SUGAR COMPANY LTD  
NAME OF THE RESPONDENT(S) : IDBI BANK LIMITED AND ORS  
UNDER SECTION : SEC,60 (5) OF IBC 2016

**ORDER**

Due to technical connectivity problem, matter is re-posted to 12.10.2020.

-sd-

[S. VIJAYARAGHAVAN]  
Member (Technical)

-sd-

[R. SUCHARITHA]  
Member (Judicial)

VS